

New Army Unit

1103. SHRI MULLAPPALLY RAM-CHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a new Army Unit in North-east part of Kerala;

(b) if so, the details thereof;

(c) whether the requisite land has since been earmarked or identified for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) No, Sir.

(b) to (d). Do not arise.

[Translation]

Semiconductor Complex Limited

1104. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any complaint from the employees of the Semiconductor Complex Limited, Delhi;

(b) if so, the details of complaints made by them; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) The letter received from 15 employees of the Delhi Regional Office of Semiconductor Complex Limited (SCL), makes the following complaints:

(i) Unjust transfer of these employees from the Delhi Regional Office.

(ii) Allegations of misbehaviour by two employees of Delhi Regional Office and consequent harassment of the complainants.

(c) The action taken by the Government are as follows:

(i) In regard to the alleged transfer, the fact is that the Delhi Regional Office has been closed for reasons of economy. Thus, there is no transfer of employees but relocation to other offices.

(ii) CMD, SCL has been directed to enquire into the allegations and take suitable action against the delinquents if the complaints are found valid.